

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 49

C.P (IB) 920/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES: **ORCHAD ADVERTISING PVT LTD V/S**
SK PRODUCTS LLP

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for either side.
2. In case on the next date of hearing nobody appears on behalf of the Petitioner, matter will be dismissed for non-prosecution.
3. List this matter on **01.12.2023** for dismissal/appearance of the Petitioner.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna